

State Union Territory	Estimated number of case (in lakhs)
Madhya Pradesh	0.32
Maharashtra	2.80
Manipur	0.06
Meghalaya	0.06
Nagaland	0.05
Orissa	2.37
Punjab	0.02
Rajasthan	0.10
Sikkim	0.016
Tamil Nadu	7.83
Tripura	0.10
Uttar Pradesh	1.63
West Bengal	3.80
A&N Islands	0.01
Arunachal Pradesh	0.01
Chandigarh	..
adra & Nagai Haveli	0.001
elhi	0.01
oa, Daman & Diu	0.05
Lakshadweep	0.01
Mizoram	0.01
Pondicherry	0.19
	32.527

Measures for Controlling Floods

*52. SHRI HARISHANKAR BHABHRA:

SHRI KALRAJ MISHRA:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that experiments in the West, have shown that mechanical measures to control floods such as embankments, reservoirs, diversion channels etc. have only limited utility, while afforestation (e.g. in France) has much more controlling and lasting effect; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) and (b) Experimental results in certain countries and also experiments carried out in India in Central Soil and Water Conservation Research and Training Institute have indicated that the flood peaks could get some what moderated due to measures such as afforestation, bunding, terracing etc. These conclusions derived from experimental plots of small sizes cannot be extrapolated for extensive areas under sustained precipitation as

is the case in Indian conditions when rainfall is concentrated in a short period during the monsoon, and the intensities are higher as compared to the uniformly distributed rainfall in the West.

After detailed examination of the various flood control measures, the Rastriya Barh Ayog had recommended taking up of afforestation and soil conservation measures as a useful complement to other measures, especially in the watershed of rivers with heavy silt charges.

A Centrally sponsored scheme of Integrated Watershed Management in the catchments of flood prone rivers of Indo-Gangetic basins has been taken up since 1980-81 under the Ministry of Agriculture. The scheme envisages to treat areas in the 8 catchments of river basins of the Upper Ganga, Upper Yamuna, Sahibi, Gomti, Sone, Punpun, Ajay and Roopnarain.

Asian Games Organising Committee

*53. DR. SHANTI G. PATEL:
SHRI BISWA GOSWAMI:

Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the Asian Games Organising Committee has issued tickets for the forthcoming games;

(b) whether it is also a fact that the entire quota of a particular sales counter in New Delhi was sold out in few minutes;

(c) whether it is also a fact that unauthorised printing and sale of tickets has also been detected; and

(d) if so, what steps are being taken to scrutinise these tickets and to investigate into the irregularities pointed out in part (c) above?

THE MINISTER OF STATE IN THE
MINISTRY OF SUPPLY AND OF

THE DEPARTMENT OF SPORTS
(SHRI BUTA SINGH): (a) Yes, Sir.

(b) and (c) No, Sir.

(d) Does not arise.

News Item under the Caption 'Troubled Waters of the Asiad Pool'

*54. SHRI BHAGATRAM MANHAR: Will the Minister of SPORTS be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the New Delhi edition of Statesman dated 23rd September, 1982 under the caption "Troubled waters of Asiad Pool";

(b) if so, what is Government's decision in regard thereto;

(c) whether it is also a fact that the swimming pool at Talkatora Road has developed snags due to faulty design by the architect;

(d) if so, what action has been taken by Government against those responsible for this major lapse;

(e) whether it is also fact that the arrangements to rectify the above snag are just temporary and that rectification is required to be done again after the Asian Games; and

(f) if so, what is the amount earmarked initially and the extra amount of money that has to be spent due to the snag?

THE MINISTER OF STATE IN THE
MINISTRY OF SUPPLY AND OF
THE DEPARTMENT OF SPORTS
(SHRI BUTA SINGH): (a) Yes, Sir.

(b) to (d) The New Delhi Municipal Committee, which is the construction agency for the Swimming Pool at Talkatora Garden, has informed that there were some snags, which have since been overcome. The matter with regard to fixing responsibility for